

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 214 2015

Dated: 31st March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**West Bengal State Electricity Transmission Co. Ltd. Appellant (s)
Versus
West Bengal Electricity Regulatory Commission Respondent (s)**

Counsel for the Appellant(s) : Mr. Saraswata Mohapatra

Counsel for the Respondent(s) : Mr. Pratik Dhar
Mr. C.K. Rai
Mr. Paramhans

ORDER

Learned counsel for the State Commission seeks two weeks further time to file reply. He may file the same on or before 18.04.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 03.05.2016 after serving copy on the other side.

List the matter on **05.05.2016**.

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**